

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

Original Application No.20/137/2014

Date of Order: 11.11.2019

Between:

Kumbha Pitchaiah, S/o. Venkaiah,
Aged about 38 years,
Working as GDS/ Branch Postmaster,
Prakruthi Ashramam BO,
a/w. Vissakoderu SO,
West Godavari District.

... Applicant

And

1. The Union of India,
Rep. by its Director General, Posts,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.
2. The Chief Postmaster General,
A.P. Circle, Hyderabad – 500 004.
3. The Postmaster General,
Vijayawada Region,
Vijayawada.
4. The Sr. Superintendent of Post Offices,
Bhimavaram Division,
Bhimavaram.

... Respondents

Counsel for the Applicant ... Mrs. Rachna Kumari

Counsel for the Respondents ... Mrs. Megharani Agarwal,
Addl. CGSC

CORAM:

Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

ORAL ORDER

{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

OA is filed claiming relief of selection for a particular post. It is represented by learned counsel for both sides that during the pendency of the OA, applicant died on 23.09.2018.

With this, nothing remains to be decided in the OA. Accordingly, OA is dismissed as infructuous.

There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

(Dictated in open court)
Dated, the 11th day of November, 2019

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